

BULLETIN NO. 09

Wednesday, the 14th March, 2018

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Wednesday, the 14th March, 2018 from 10.00 A.M. to 5.57 P.M.)

I. WELCOME TO THE MEMBER OF LEGISLATIVE COUNCIL, JAMMU & KASHMIR.

At the outset, the Parliamentary Affairs Minister welcomed Sardar Charanjit Singh Khalsa, Member of Legislative Council, Jammu & Kashmir, who was sitting in the V.I.Ps' Gallery to witness the proceedings of the House.

II. REQUEST FOR CALLING BACK THE SUSPENDED MEMBERS OF THE INDIAN NATIONAL LOK DAL.

Shri Parminder Singh Dhull, a Member from the Indian National Lok Dal requested the Speaker that the suspended members of his party may be called back in the House so that they could also participate in the discussion on general Budget and other issues. Smt. Kiran Choudhry, Leader of the Congress Legislature Party also supported the views expressed by Shri Parminder Singh Dhull, M.L.A.

The Parliamentary Affairs Minister also requested the Speaker that the suspended Members may be called back in the House.

III. REVOCATION OF DECISION ON THE SUSPENDED MEMBERS OF INDIAN NATIONAL LOK DAL.

On the suggestion made by the Parliamentary Affairs Minister, the Speaker, after taking the sense of the House, revoked his earlier decision of suspended Members of the Indian National Lok Dal.

IV. QUESTIONS

(a) Starred:

Total No. the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	06	--	-	23

The remaining Starred questions were deemed to have been answered and replies thereto were laid on the Table of the House.

(b) Unstarred: 06

V. WELCOME TO THE H.E. AMBASSADOR OF NORWAY/PROFESSORS AND STUDENTS OF GOVERNMENT WOMEN COLLEGE, REWARI.

During the Question Hour:-

(i) the Parliamentary Affairs Minister welcomed H.E Nils Ragnar Camsvaag, Ambassador of Norway who was sitting in the V.I.Ps.' Gallery to witness the proceedings of the House.

(ii) the Parliamentary Affairs Minister welcomed the Professors and students of Government Women College, Rewari, who were sitting in the Visitors' Gallery to witness the proceedings of the House.

VI. RAISING THE MATTER IN REGARD TO NON-SUPPLY OF REPLY OF STARRED QUESTION NO. 2279 REGARDING DECLARATION OF ASSETS BY MINISTERS.

During the Question Hour, Shri Karan Singh Dalal, a Member from Indian National Congress Party raised the matter in regard to non-supply of reply of Starred Question No. 2279 regarding declaration of assets by Ministers which was listed on 7th March, 2018. He wanted to seek the reply of this question. The Speaker asked the Member that the reply of the same has already been sent to his official residence.

VII. RAISING THE MATTER REGARDING THE CUT MOTIONS.

Shri Karan Singh Dalal, a Member from the Indian National Congress Party wanted to know the fate of cut motions given of by him and Shri Kuldip Sharma, M.L.A. on the Budget Estimates. The Speaker informed him that the same has been disallowed because it should have been received two days prior.

VIII. OBITUARY REFERENCES

The Chief Minister made references to the deaths of 9 brave soldiers of the Central Reserve Police Force who lost their lives in a Naxal Attack in Sukma District of Chhattisgarh on 13th March, 2018. He also mentioned the name of Assistant Commandant Gajender Singh of Village Kharak Kalan,

District Bhiwani, who lost his life in above said attack and spoke for 1 minute.

The Speaker also associated himself with the sentiments expressed by the Chief Minister and spoke for a while.

It was decided to send messages of condolence to the bereaved families.

The House stood in silence for two minutes as a mark of respect to the memory of the deceased.

IX. NOTICES OF THE CALLING ATTENTION MOTIONS/ RAISING THE VARIOUS MATTERS.

Shri Abhay Singh Chautala, Leader of the Opposition wanted to know the fate of Calling Attention Motions given notices of by his party Members on various matters. The Speaker asked the Members that they can raise such type of issues at the time of discussion on the General Budget Estimates.

Shri Karan Singh Dalal, a Member from the Indian National Congress Party wanted to know the fate of his Calling Attention Notice given notice of by him regarding deficiencies in education youth allowance and honorarium scheme-2016.

Smt. Kiran Choudhry, Leader of the Congress Legislature Party raised the matter regarding the demands of Guest Teachers of Haryana State and demanded that the Government should look into the matter.

Shri Parminder Singh Dhull, a Member from the Indian National Lok Dal wanted to know the fate of his Calling Attention Notice given notice of by him regarding prevention and treatment of cancer disease in Haryana State. The Speaker informed him that the same has been disallowed but Shri Parminder Singh Dhull, M.L.A. requested that the Government should look into the matter seriously.

The Health Minister clarified the position in this regard.

Shri Parminder Singh Dhull, a Member from the Indian National Lok Dal wanted to know the fate of his Calling Attention Notice given notice of by him regarding demands of the extension lecturers and urged that the wages should be given to them on the basis of equal work equal pay. The Speaker informed him that the same has been disallowed. Shri Parminder Singh Dhull also raised the demands of the employees of Police Department and demanded that pay scales should be given to them on the pattern of

Punjab Government. He also raised the matter of less pay scales of the employees of Haryana Vidhan Sabha in comparison to the Punjab Vidhan Sabha. The Speaker asked the Member that he can raise his such type of issues at the time of discussion on the General Budget Estimates.

Smt. Geeta Bhukkal, a Member from the Indian National Congress Party raised the matter regarding opening of Sainik school in Village Matanhale in District Jhajjar and demanded that Government should look into the matter seriously as this matter is pending for the last 15 years.

The Parliamentary Affairs Minister assured the Member that a meeting has been fixed with the Defence Minister in which the Government will raise this issue on priority basis.

Smt. Naina Singh Chautala, M.L.A. also raised the matter regarding non-procurement of Mustard crop in Dabwali, District Sirsa and demanded that the Government should look into the matter.

The Agriculture Minister stated that he has received her letter yesterday and an order has been passed in this regard.

Shri Jai Tirath Dahiya, M.L.A. raised the matter regarding construction of underpass on Kundli-Manesar-Palwal Express Highway in Village Badhkhalsa, District Sonipat.

Shri Ranbir Gangwa, M.L.A. raised the matter regarding the agitation of farmers in regard to canal water and demanded that Government should look into the matter.

The Agriculture Minister assured the Member that the Government is serious about this issue and is working on this.

Shri Tek Chand Sharma, an Independent Member raised the matter regarding the polluted water in Yamuna river from Okhla Barrage, which is supplied to the areas of Mewat, Palwal, Faridabad Districts and some parts of Gurugram district for irrigation. Shri Zakir Hussain, Shri Kehar Singh, Shri Naseem Ahmed, Shri Udai Bhan, Shri Lalit Nagar, Shri Karan Singh Dalal, Shri Mool Chand Sharma and Shri Tejpal Tanwar also supported the views expressed by Shri Tek Chand Sharma, M.L.A. and alleged that polluted water of Yamuna river is supplied in their areas too. They strongly demanded that the Government should look into the matter seriously.

The Agriculture Minister clarified the position and stated that all the Members of the various political parties should pressurize the Delhi Government as this matter is related to the Delhi Government also. The

Chief Minister also intervened in this matter and stated that this issue is very serious in nature so the Government has decided to constitute a Committee of the Members of the Districts Palwal, Faridabad, Mewat and Gurugram under the Chairmanship of the Agriculture Minister Shri Om Parkash Dhankhar. This Committee will approach the Central Government and the Delhi Government over the supply of polluted water in the above said Districts.

X. CALLING ATTENTION NOTICE AND STATEMENT THEREON.

Regarding the illegal sale of Liquor/Opium/Bhukki/Smack drugs in the State especially in rural areas.

The Speaker informed the House that he had received a Calling Attention Notice No. 27 given notice of by Shri Karan Singh Dalal, M.L.A. regarding the illegal sale of Liquor/Opium/Bhukki/Smack drugs in the State especially in rural areas and the same has been admitted. He further informed the House that he had received a Calling Attention Notice No. 45 given notice of by Shri Abhay Singh Chautala and 5 other M.L.As. (Shri Jaswinder Singh Sandhu, Shri Parminder Singh Dhull, Shri Ram Chand Kamboj, Shri Balwan Singh Daulatpuria and Shri Ravinder Singh Baliala) on the similar subject which has been clubbed with Calling Attention Notice No. 27. They can raise their supplementaries.

He asked Karan Singh Dalal, M.L.A. to read out his notice and the Minister concerned to make a statement thereafter.

The Parliamentary Affairs Minister then made a statement.

XI. NOTICES OF THE CALLING ATTENTION MOTION/RAISING THE VARIOUS MATTERS.

When enquired the Speaker informed the House that he had received a Calling Attention Notice from Shri Karan Singh Dalal, M.L.A. regarding playing D.J. in loud sound in the Marriage Palaces/Banquet Halls situated alongwith National Highways/State Highways and the same has been disallowed.

Shri Parminder Singh Dhull, M.L.A. has raised the matter of manhandling by Shri Iqbal Singh, Inspector of Chandigarh Police during the Budget Session in the premises of Haryana Vidhan Sabha and demanded that the action may be taken against him as it is the matter of breach of

privilege of a Member. The speaker informed him that a clarification has been sought from the Government in this regard.

Shri Abhay Singh Chautala, Leader of the Opposition raised the matter of drum (Dhol) carried by Shri Parminder Singh Dhull, M.L.A. in the Vidhan Sabha premises but he was not allowed to enter with it and it has been taken by the security persons. He requested the Speaker that if any Member comes with drum (Dhol) in the premises of Haryana Vidhan Sabha, he should be allowed for the same. The Speaker informed the Member that he had already announced that it will not be allowed to bring the drum or any other such type of items in the premises of Haryana Vidhan Sabha.

XII. PAPERS LAID ON THE TABLE OF THE HOUSE

The Parliamentary Affairs Minister laid papers from Sr. No. 1 to 13 on the Table of the House.

XIII. RESUMPTION OF GENERAL DISCUSSION AND REPLY BY THE FINANCE MINISTER ON THE BUDGET ESTIMATES FOR THE YEAR 2018-19

General discussion on the Budget Estimates for the Year 2018-19 was resumed.

Dr. Raghuvir Singh Kadian, a Member from the Indian National Congress Party, who had spoken for 39 minutes, was on his legs when the House was adjourned, resumed his speech and spoke for 08 minutes.

Smt. Kiran Choudhry, Shri Jai Tirath, Shri Jagbir Singh Malik, Smt. Shakuntla Khatak, Shri Karan Singh Dalal and Shri Anand Singh Dangi, Members from the Indian National Congress Party, spoke for 33, 06, 08, 09, 07 and 08 minutes, respectively.

Shri Mahipal Dhanda, Shri Bikram Yadav, Shri Harvinder Kalyan, Shri Tejpal Tanwar, Shri Bhagwan Dass Kabir Panthi, Shri Balwant Singh, Shri Ghan Shyam Dass, Shri Bakhshish Singh Virk, Smt. Bimla Chaudhary, Smt. Seema Trikha, Shri Randhir Singh Kapriwas, Shri Ghanshyam Saraf, Smt. Prem Lata and Shri Kulwant Ram Bazigar, Members from the Treasury Benches, spoke for 23, 07, 04, 05, 07, 04, 05, 04, 02, 04, 11, 08, 07 and 05 minutes, respectively.

Shri Abhay Singh Chautala, Shri Jaswinder Singh Sandhu, Shri Naseem Ahmed, Shri Hari Chand Midha, Shri Ranbir Ganwa, Shri Kehar Singh, Shri Ravinder Baliala, Smt. Naina Singh Chautala, Shri

Om Parkash Barwa, Shri Parminder Singh Dhull, Shri Ram Chand Kamboj, Shri Balwan Singh Daulatpuria, Shri Anoop Dhanak, Shri Pirthi Singh, Shri Ved Narang and Shri Rajdeep Singh Phogat, spoke for 32, 06, 06, 01, 06, 05, 06, 07, 05, 07, 05, 05, 04, 02 and 02 minutes, respectively.

Shri Jasbir Deswal and Shri Jai Parkash, Independent Members, spoke for 08 and 05 minutes, respectively.

Shri Balkaur Singh Kalanwali, a Member from the Shiromani Akali Dal, spoke for 06 minutes.

The Finance Minister by way of reply, spoke for 38 minutes.

IVX. RAISING THE MATTER OF LAND SCAM IN BAHADURGARH.

During the discussion on General Budget Estimates, Shri Abhay Singh Chautala, Leader of the Opposition raised the matter regarding the land scam in Bahadurgarh. He stated that a local BJP leader has encroached the valuable land of PWD and Local Bodies Department. He further demanded that action should be taken against him.

Shri Naresh Kaushik a Member from the Treasury Benches objected it. There were heated exchanges between Shri Abhay Singh Chautala and Shri Naresh Kaushik over this issue.

The Finance Minister assured the Member that the Government will inquire into this matter impartially.

XV. DISCUSSION AND VOTING ON DEMANDS FOR GRANTS ON BUDGET FOR THE YEAR 2018-19

As per past practice and to save the time of the House, all the demands for grants (Nos.1 to 45) on the order paper were deemed to have been read and moved together. The Members were requested to indicate the demand number on which they wish to raise discussion while speaking.

No Member rose to speak.

Demand Nos.1 to 45 were put together and carried.

The Speaker/Deputy Speaker, with the sense of the House, extended the time of the Sitting of the House as under:-

- (i) At 2.00 P.M. for 1 Hour.
- (ii) At 3.00 P.M. for 1 Hour.
- (iii) At 4.00 P.M. for 30 Minutes.

- (iv) At 4.30 P.M. for 30 Minutes.
- (v) At 5.00 P.M. for 30 Minutes.
- (vi) At 5.30 P.M. for 20 Minutes.
- (vii) At 5.50 P.M. for 10 Minutes.

The Deputy Speaker occupied the Chair from 12:30 P.M. to 1:36 P.M. and from 4:11 P.M. to 4:50 P.M.

The Sabha then adjourned till 10.00 A.M. on Thursday, the 15th March, 2018.

CHANDIGARH
The 14th March, 2018.

SECRETARY

